

country during last three years, year-wise?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) The production of coal during the last three years is as given below:—

<i>(million tonnes)</i>	
<i>Year</i>	<i>Coal production</i>
1987-88	179.75
1988-89	194.60
1989-90	200.89

(b) The power generation in the country during 1987-88, 1988-89 and 1989-90 is as under:—

<i>(Billion Units)</i>	
<i>Year</i>	<i>Power generation</i>
1987-88	201.894
1988-89	21.125
1989-90	245.141

Transportation of Betel Leaves

1961. SHRI HANNAN MOLLAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received proposals for regular and easy booking of betel leaves by the Mail/Express trains from West Bengal;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken to improve the movements of betel leaves by railways specially from West

Bengal?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) to (c). The proposals from the trade for regular clearance of betel leaf traffic from West Bengal were examined in consultation with the representatives of trade and State Government and adequate arrangements have since been made.

Loss in Operation of Trains

1962. SHRI ANIL SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that most of the trains in all the zones are being run in losses;

(b) whether the Government propose to set up a high level committee to review the working of various zones in this regard; and

(c) the names of the trains running in profit, zone-wise?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) No, Sir.

(b) No, Sir.

(c) Train-wise data is not maintained.

Haldia Petrochemical Project

1963. DR. DEBI PROSAD PAL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Union Government have granted any fund to the Government of West Bengal for the Haldia Petrochemical Project;

(b) if so, how much fund has already been released to the West Bengal Government for the purpose; and

(c) whether the West Bengal Government have given any report to the Union Government as to how the money has been utilised?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) to (c). Letter of intent for Haldia Petrochemical Complex has been issued to West Bengal Industrial & Development Corporation Ltd. (WBIDC) who is accordingly to mobilise the requisite financial resources for the project in accordance with the terms and conditions of the letter of intent. The letter of intent does not envisage Central Government's financial participation in the project.

[*Translation*]

Kawas Gas based Power Project

1964. SHRI C.D. GAMIT: Will the Minister of ENERGY be pleased to state:

(a) the target date for the construction of gas based Thermal Power Station at Kawas (Surat Gujarat) by N.T.P.C., and when it is likely to be completed;

(b) the installed capacity thereof and the proposed date of its commissioning; and

(c) the details of quantum of power to be shared by Gujarat and other States through this power station?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) and (b). Based on the present status of construction the Kawas Gas-based Power Project comprising 4 x 106 MW Gas Turbine (GT) and 2 x 110 MW Steam Turbine (ST) units is likely to be completed by July, 1993. The various units are likely to be commissioned as per the schedule give below:—

Gas Turbine Unit-I	March, 1992
Gas Turbine Unit-II	May, 1992
Gas Turbine Unit-III	July, 1992
Gas Turbine Unit-IV	Sept., 1992
Steam Turbine Unit-I	March, 1993
Steam Turbine Unit-II	July, 1993

(c) Allocation of power from the project to the States in the Western Region would be made according to the prescribed formula applicable to the Central Power Stations.

[*English*]

Power to Release Foreign Exchange by ONGC

1965. SHRI G.S. BASAVARAJ: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Government have given powers to the Oil and Natural Gas Commission for the release of foreign exchange for import of equipments and services required for its operational needs;

(b) if so, the total foreign exchange allowed;

(c) the details of the components to be imported;

(d) whether the World Bank cases are also likely to be cleared by the Oil and Natural Gas Commission; and

(e) if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA